

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23480-23482/2019

(Arising out of impugned final judgment and order dated 30-03-2018 in WA No. 14246/1984 13-02-2019 in SA No. 117/2019 08-03-2019 in SA No. 117/2019 passed by the High Court Of Judicature At Allahabad)

RAMESH CHANDRA PANDEY

Petitioner(s)

VERSUS

CENTRAL BANK OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.112965/2019-EXEMPTION FROM FILING O.T. and IA No.112962/2019-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No. 112960/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-08-2024 These petitions were called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Counsel appeared  
for M/S. V. Maheshwari & Co., AOR  
(Appearance not given)

For Respondent(s) Mr. O. P. Gaggar, AOR

UPON being mentioned by counsel the Court made the following  
O R D E R

This matter was mentioned by learned counsel for the petitioner.

List the matter after three weeks.

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)  
COURT MASTER